

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ Shri D.E. Kothalikar  
COURT 25 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 28-08-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	MISC APPLN MPID	100350/2017	PANKAJ RAMNARESH SARAF Vs M/S. DUNAR FOOD LTD AND ORS.03	Sandeep Karnik
2	MISC APPLN MPID	100352/2017	PANKAJ RAMNARESH SARAF Vs M/S. NAMDHARI RICE AND GENERAL MILLS AND ORS.04	Sandeep Karnik
3	MISC APPLN MPID	100353/2017	PANKAJ RAMNARESH SARAF Vs M/S. RAHUL SALES LTD AND ORS.	Sandeep R. Karnik.
4	MISC APPLN MPID	100354/2017	PANKAJ RAMNARESH SARAF Vs N.K.INDUSTRIES LTD AND ORS.	Sandeep R. Karnik.
5	MISC APPLN MPID	100355/2017	PANKAJ RAMNARESH SARAF Vs P.D.AGRO-PROCESSOR PVT.LTD AND ORS.	Sandeep R. Karnik
6	MISC APPLN MPID	100356/2017	PANKAJ RAMNARESH SARAF Vs M/S. NAMDHARI FOOD INTERNATIONAL PVT.LTD AND ORS.	Sandeep R. Karnik.
<b>( Main Matter MAHA P I D 1999/0100001/2014)</b>				
7	SPL.CASE	100472/2020	DCB CID Vs HARISH RAMA MANDVIKAR @ GANIGA AND ORS.02	PP
<b><u>HEARING</u></b>				
8	SESSIONS CASE	102067/2019	The State of Maharashtra - DCB - CID Unit III Vs Mohammad Shahid Jinu Shaikh	APP
9	CRI REV APP	100184/2020	Jignesh Bipin Mehta @ Ma 387/19 @ MA 388/19 ----- Aplnt. Vs State of Maharashtra and Asstt.Registrar of Companies- Respdts.	Ishan S. Jani
<b><u>EVIDENCE PART HEARD</u></b>				

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10	SPL CASE MCOC	100021/2015	The State DCB, CID Vs Sujit Ramesh Rao @ Nitesh Sanjeeva Shetty	APP Rajiv Sawant @ Adv. Bhanushali
11	SPL CASE MCOC	100014/2016	TheState Shivaji Nagar Police Station Vs Rafiq Ahmed Khan and Anr	Chief PP Lata Cheda
<b><u>ORDER</u></b>				
12	MISC APPLN MPID	101146/2019	Nilesh Pandey and Anr Vs The State of Maharashtra Economic Offence Wing, PSB, CID and Anr	Sartaj M Pathan
<b><u>ORDER EXH.</u></b>				
13	MISC APPLN MPID	101401/2018	The State of Maharashtra Through the Competent Authority Vs M/s. Yathuri Associates/Rahul Sales Ltd. and 8 Others	Mr. Dilip Shukla for R-7
<b><u>RE-CASTING OF ISSUES</u></b>				
14	SPL.CASE	100414/2020	VISHRAMBAUG POLICE STATION Vs SUDHIR PRAHLAD DHAVALE AND ORS.08	PP
<b><u>REPLY/SAY</u></b>				
15	MISC APPLN MPID	100756/2020	The State of Maharashtra Thr Competent Authority Vs Genex Infratech Limited and Ors	K. Suryakrishnamurty Dept. Collector
<b><u>APPEARANCE</u></b>				
16	REMAND APPLN NDPS	100366/2020	STATE GOVERNMENT Kurla Police Station Vs Faruq Hasan Shaikh	SPP Nageshwar Dubey and Abdul R.
17	SPL.CASE	100473/2020	The state of Maharashtra through DCB CID, Mumbai. Vs Ejaz Yusuf Lakdawala @ Manish Adwani @ Aju @ Laxman Choudhari @ Hirobhai	PP

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18	SPL.CASE	100474/2020	The state of Maharashtra through DCB CID, Mumbai. Vs Tarif Abdul Karim Marchant @ Tarik Parvin	PP
19	SPL.CASE	100475/2020	The state of Maharashtra through DCB CID, Mumbai Vs Faiyaz Ibrahim Nakhuda @ Sannata	PP
20	SPL.CASE	100476/2020	The state of Maharashtra through DCB CID Mumbai Vs Ejaz Yusuf Lakdawala	PP
21	SPL.CASE	100544/2020	The state of Maharashtra through DCB CID, Mumbai Vs Ejaz Yusuf Lakdawala@ Manish Adwani @ Aju @ Laxman Choudhari @ Hirobhai	PP
22	SPL.CASE	100551/2020	The state of Maharashtra through DCB CID, Mumbai. Vs Ejaz Yusuf Lakdawala	PP
<b><u>SAYHEARING ON EXH.READY</u></b>				
23	SPL CASE MCOB	100014/2019	kalachowky police station Vs AYUB ALIMUDDIN SHAIKH	PP
<b><u>REPORT</u></b>				
24	ECA SPL CASE	100002/2016	The State Of C.B.Control Vs M/s.Progressive Petroleum Co.Ltd.	
25	SESSIONS CASE	100157/2016	Pydhonie Police Station Vs Shamshuddin Ismail Shaikh	Adv. Bandarkar
26	MISC APPLN SC	100228/2020	Kalpesh Bharat Kadam Vs State Bhandup Police Station	Ashish Phalke
<b><u>DORMANT FILE</u></b>				
27	ECA SPL CASE	100008/2015	The State of Andheri Police Station Vs Timpapa Uggappa Pujari	